

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:232  
ANSWERED ON:23.02.2011  
IMPLEMENTATION OF RTI ACT  
Thakur Shri Anurag Singh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Right to Information Act, 2005 is being implemented in all the States/UTs in the country;
- (b) if not, the States which are not implementing or dilly-dallying in implementation of the above Act; and
- (c) the action taken against the non-implementing States and the outcome thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE  
(SHRI V. NARAYANASAMY)

- (a) & (b): The Right to Information Act, 2005 is being implemented by all the States to which it applies.
- (c): Does not arise.